

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5881
ANSWERED ON:08.09.2011
PNG CONNECTIONS IN KERALA
Chacko Shri P.C.

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the present status of ongoing projects of Piped Natural Gas Connection in Kerala;
- (b) the approximate time limit to complete the projects;
- (c) whether there is any proposal to extend the scheme to more cities; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N SINGH)

(a) to (d): The Petroleum & Natural Gas Regulatory Board (PNGRB) established under the Petroleum & Natural Gas Regulatory Board Act 2006, grants authorization for City and Local Area Natural Gas Distribution Networks in accordance with the provisions of the said Act and the PNGRB (authorizing Entities to Lay, Build, Operate or Expand City or Local Natural Gas Distribution Network) Regulation, 2008. PNGRB has envisaged a roll out plan of CGD network development through competitive bidding in more than 300 possible geographical areas over the next five years in the country, including the state of Kerala on the basis of Expressions of Interest (EOI) submitted to the Board and Suo Motu basis. PNG connections form part of CGD Network. Presently the district of Ernakulam is under 4th round of competitive bidding for the award of authorization for City Gas Distribution Network. The Geographical Areas in Kerala which PNGRB proposes to cover through CGD networks in the next five years or so, subject to availability of natural gas and transmission pipelines, are annexed.